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CENTRAL ADMINISTRATIVE TRIBUNAL, CIRCUIT BENCH LUCKNOW.

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Registration T.A. No. 1123 of 1987  
(W.P. No. 741 of 1983)

P.K. Dhar and others ... ... .. Petitioners.  
Applicants.

Versus

Union of India and others ... ... .. Respondents.

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Hon. Mr. Justice U.C. Srivastava, V.C.  
Hon'ble Mr. K. Obayya, Member (A)

(By Hon. Mr. Justice U.C. Srivastava, V.C.)

The applicants, three in numbers, are working as Assistants in the Research Designs and Standards Organisation, Lucknow and by means of this application, they have prayed for a direction in the nature of certiorari quashing the provisions of the Recruitment and promotion rules making stenographers with five years service in the field of eligibility to be promoted to the extent of 50% through Departmental Competitive Test as Section Officer (M) and also reservation of two posts of Section Officers in favour of Stenographers and further mandamus be issued directing the respondent no. 1 to consider and decide the joint representation preferred by the applicants and others Assistants dated 9.5.1980 and accordingly to modify in the light of the said decision the recruitment and promotion rules to the posts of Section Officers in the R.D.S.O. Similar matter came up before us for disposal in the case of (I.S. Kamthan and others Vs. Union of India and others) O.A. No. 402 of 1990 (L). This case has already been connected with O.A. No. 402 of 1990 (L) and O.A. No. 402 of 1990 (L) has already been decided on 23.6.1992 at Lucknow Circuit Bench and we have dismissed O.A. No. 402 of 1990 after hearing the counsel of both the parties. In this case also same facts and reliefs are

involved and IIS Kamthan is also one of the applicant in this case. The judgment of O.A. No. 402 of 1990 (L) ( I.S. Kamthan and others Vs. Union of India and others) will be applicable to this case also and accordingly we dismissed this application. No order as to costs.

*Prabhengal*  
Member (A)

*lu*  
Vice-Chairman

Dated: 18.5.92.  
(n.u.)